

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:78
ANSWERED ON:22.02.2013
DIVERSION OF FUNDS UNDER CSS
Pathak Shri Harin

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is aware that the funds given to States under the Centrally Sponsored Schemes (CSS) run by the Panchayats are being delayed or diverted;
- (b) if so, the details thereof; and
- (c) the action taken / being taken by the Government in this regard?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V.KISHORE CHANDRA DEO)

(a): The Ministry of Panchayati Raj implements Rashtriya Gram Swaraj Yojana (RGSY) which has two components namely Training and Infrastructure. The Training is conducted by the State Government Agencies like State Institutes of Rural Development. Under the scheme of e-Panchayats, money is released to the States for e-enablement of the PRIs. The scheme of Backward Region Grant Fund (BRGF) is released in the form of Additional Central Assistance (ACA) which provides for assistance for Capacity Building of Panchayat Elected Representatives and for infrastructure development. Under all these schemes, the Ministry of Panchayati Raj sanctions and releases the funds to States under specified guidelines which include timely release of funds and utilization of funds for the purpose for which it is released.

(b) and (c): If any information is received in the Ministry on delay or diversion of allocated funds, the matter is taken up with the concerned States for appropriate action in the matter.